

(ख) क्या सरकार ने सहरसा जंक्शन के पास उस स्थान पर उपरि पुल बनाने की योजना स्वीकार की है ; और

(ग) यदि हां, तो यह उपरि पुल कब तक बन कर तैयार हो जायेगा ?

रेलवे मंत्रालय में उपमंत्री (श्री शाम नाथ) : (क) जी नहीं। सड़क-यातायात (जिसमें पैदल चलने वाले भी शामिल हैं) को रेलवे लाइन से होकर आने-जाने के लिए सहरसा स्टेशन यार्ड के उत्तर में पहले ही एक समपार बना हुआ है। कभी-कभी दुर्घटनाएं हो जाती हैं जब कि लोग अनधिकृत रूप से रेलवे लाइनों को पार करते हैं।

(ख) जी नहीं।

(ग) सवाल नहीं उठता।

Forward Dealings in Groundnut Oil

947. Shri Dinen Bhattacharya:
Dr. Ranen Sen:

Will the Minister of Commerce be pleased to state:

(a) whether Government have received a memorandum from the Andhra Pradesh Oil Millers' Association demanding a ban on forward dealings in groundnut oil; and

(b) if so, the action taken thereon?

The Minister of Commerce (Shri Manubhai Shah): (a) Yes, Sir.

(b) Forward trading in all edible oils is banned except for groundnut oil. Even in the case of groundnut oil, Government has not so far permitted forward trading during the current season except in non-transferable specific delivery contracts.

Heavy Engineering Corporation,
Ranchi

948. Shri P. K. Ghosh:
Shri Sudhansu Das:

Will the Minister of Industry and Supply be pleased to refer to the reply

given to Starred Question No. 412 on the 3rd September, 1965 and state:

(a) the position in regard to the surplus Civil Engineers in the Heavy Engineering Corporation, Ranchi as on the 1st October, 1965; and

(b) whether it is a fact that out of the surplus of 147 in different categories as on 1st June, 1965 only four Executive Engineers have been issued notices of retrenchment?

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra): (a) As on the 1st October, 1965, there were 90 persons who are surplus as shown below:

Zonal Engineer	1
Executive Engineers	4
Assistant Engineers	21
Engineer Assistants/ Overseers	64

(b) Yes, Sir.

Heavy Engineering Corporation,
Ranchi

949. Shri P. K. Ghosh:
Shri Sudhansu Das:

Will the Minister of Industry and Supply be pleased to refer to the reply given to Starred Question No. 412 on the 3rd September, 1965 and state:

(a) the results of the efforts made by Government with regard to the absorption of surplus Civil Engineers of the Heavy Engineering Corporation, Ranchi in Bokaro Steel Plant, Roadwings of the Ministry of Transport and other projects; and

(b) whether the programme for training the surplus Civil Engineers in other trades has been finalised and if so, how many are receiving training?

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra): (a) So far, none of the surplus Civil Engineers has been absorbed in any other project. However, the number of Surplus Civil Engineers which was 147

as on the 1st June, 1965 has decreased to 90 as on the 1st October, 1965 as 34 have left the Corporation on alternative employment and 23 have been absorbed within the various units of the Corporation.

(b) No, Sir. This is still under consideration.

वाराणसी में ट्रेक्टरों का कारखाना

950. श्री सिद्धेश्वर प्रसाद :
श्री विश्वनाथ पांडेय :
श्री नि० रं० लास्कर :
श्री सरजू पांडेय :

क्या उद्योग तथा संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या चालू योजना प्रवधि में वाराणसी के निकट ट्रेक्टरों का एक कारखाना लगाने का निश्चय किया गया है ;

(ख) यदि हां, तो यह कब तक स्थापित हो जायेगा तथा इस पर कितनी लागत आयोगी ; और

(ग) क्या यह कारखाना सरकारी क्षेत्र में होगा ?

उद्योग तथा संभरण मंत्रालय में उप-मंत्री (श्री विबुधेश्वर मिश्र): (क) से (ग), सरकार ने सरकारी क्षेत्र में कृषि के ट्रेक्टरों का उत्पादन करने के लिए एक कारखाना स्थापित करने का निश्चय कर लिया है। इस उद्देश्य के लिए एक विस्तृत प्रयोजना रिपोर्ट तैयार करने के लिए चेकोस्लावाकिया की मैसर्स मोतोफोव के साथ 28 अगस्त, 1965 को एक समझौता किया गया था। इस रिपोर्ट के 1966 के अन्त तक पूरा हो जाने की आशा है। चेकोस्लावाकिया एजेंसी द्वारा दिये गये प्रारम्भिक अनुमान के अनुसार इस प्रयोजना पर 17.2 करोड़ रु० व्यय होने की सम्भावना है। अभी तक इस कार-

खाने के स्थान का चयन करने के बारे में कोई निर्णय नहीं किया गया है।

Indigenous Manufacture of Steel Plant Components

951. **Shri R. S. Pandey:**
Shri Rajeshwar Patel:

Will the Minister of Steel and Mines be pleased to state:

(a) whether it is a fact that Government have directed the public sector undertakings to devise measures for the maximum use of indigenous components; and

(b) if so, the main features of the directives given?

The Minister of Steel and Mines (Shri Sanjiva Reddy): (a) and (b). The importance of maximising procurement of spare parts and components from indigenous sources in view of the difficult foreign exchange position has been impressed upon public sector undertakings including the steel plants. Applications for the import of these items are scrutinised from the indigenous angle by the Directorate General of Technical Development in the Ministry of Industry and Supply before clearance is given.

Price of Cotton

952. **Shri D. S. Patil:** Will the Minister of Commerce be pleased to state:

(a) whether a National Productivity Council Study Group on Cotton has recommended that the textile mills should purchase cotton directly from the Co-operative Cotton Ginning and Pressing Factories or directly from the Cotton Growers' Associations to ensure that the growers get a fair price; and

(b) if so, the steps contemplated for the implementation of this recommendation?

The Deputy Minister in the Ministry of Commerce (Shri S. V. Ramaswamy): (a) No, Sir.